

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cr. Appeal (SJ) No. 408 of 2016**

A D Jamkar @ Ashok Dattatraya Jamkar ... Appellant

Versus

The State of Jharkhand through CBI ... Respondent

With

**Cr. Appeal (SJ) No. 407 of 2016**

**Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

For the Appellant : Mr. Raunak Sahay, Adv.

For the CBI : Mrs. Neetu Sinha, Adv.

03 / 09.07.2020

Heard the parties through Video Conferencing.

Learned counsel for the appellants prays for time.

Prayer for time is allowed as the last chance.

List these appeals twenty weeks after the lockdown is over.

**(ANIL KUMAR CHOUDHARY, J.)**

Smita/-